

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING

NEW DELHI: THE 16th June, 1977.

NOTIFICATION
(INCOME-TAX)

NO.1825(F.NO.404/127/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby makes the following amendment in the Notification of the Government of India in the Ministry of Finance (Department of Revenue & Insurance) No.865(404/50/75-ITCC) dated 4th April, 1975 namely:-

In the said Notification, for the letters and words "S/Shri J.M. Bhattacharjee, M.Eaque and R.K.Dutta Choudhury" the words and letters "S/Shri J.M. Bhattacharjee and R.K.Dutta Choudhury" shall be substituted.

Sd/-
(H. Venkataraman)
Deputy Secretary to the Government of India

To

The Manager,
Government of India Press,
New Delhi.

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. All Directors of Inspection.
3. The comptroller and Auditor General of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Gauhati/Meghalaya Shillong/Megaland, Kohima/Manipur, Imphal/Tripura, Agartala/Arunachal Pradesh, Itanagar/Mizoram, Aizwal.
5. The Zonal Accounts Officer, I.T.Deptt., Shillong.
6. The Commissioner of Income-tax, North Eastern Region, Shillong.
7. Bulletin Section.
8. The Joint Secretary and Legal Adviser, Ministry of Law, New Delhi.
9. Guard File.

Sd/-
(H. Venkataraman)
Deputy Secretary to the Government of India

AUTHORISED FOR ISSUE

g. h. palani
(Miss Gita Sriplani)
Assistant Director
DIRECTORATE OF INSPECTION (RS&P).

NO.CC/ITCC/1762/424/RSP/77.

* SIGNATURE *
24/6/77.

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